

14.10 hrs.

DISTURBED AREAS (SPECIAL COURTS) BILL**EXTENSION OF TIME FOR PRESENTATION OF REPORT OF JOINT COMMITTEE**

SHRI H. M. PATEL (Dhandhuka): I beg to move:

"That this House do further extend upto the first day of the last week of the next session, the time for the presentation of the Report of the Joint Committee on the Bill to provide for the speedy trial of certain offences in certain areas and for matters connected therewith."

MR. SPEAKER: The question is:

"That this House do further extend upto the first day of the last week of the next session, the time for the presentation of the Report of the Joint Committee on the Bill to provide for the speedy trial of certain offences in certain areas and for matters connected therewith."

The motion was adopted

14.11 hrs.

MATTER UNDER RULE 377**BORDER DISPUTE BETWEEN MAHARASHTRA AND KARNATAKA STATES**

MR. SPEAKER: The next one will be moved after Lunch. Meanwhile, I allow Shri Dhamankar and Shri Nimbalkar...

SHRI JYOTIRMOY BOSU (Diamond Harbour): I wrote to you a letter, Sir. There was a cyclone; the ship is missing, the crew is missing. What happened to that letter, Sir, which I wrote to your goodsself?

MR. SPEAKER: I am not expected to read those letters which reach 15 minutes before my coming to the House.

SHRI JYOTIRMOY BOSU: They were all given before 10⁰'O'Clock, as

directed by you. You have decided in the Business Advisory Committee that all notices should come before 10 O'Clock.

MR. SPEAKER: I have allowed one.

SHRI JYOTIRMOY BOSU: We want to get a statement from the Minister of Shipping because the whole ship is missing. (*Interruptions*)

SHRI DHAMANKAR (Bhiwandi): I would like to stress upon the Government, and especially the Prime Minister and the Home Minister, the urgency to solve the border dispute between Maharashtra and Karnataka, as mob-violence tendencies are flaring up in the border towns of both the States resulting in arson, looting and damage to private and public properties. This is evident from the recent violent incident at Belgaum and Kolhapur. Many Marathi-speaking people are staying in Karnataka practising their trade, industry, commerce, agriculture and other professions and they desire to do it peacefully there. Similarly, many more Kannada-speaking people are in Bombay, Poona and other cities and towns of Maharashtra and they too desire to continue their professions peacefully and add to the prosperity of that State. It seems from the Press reports that retaliating attitude is growing in the border areas, amongst the people in the border areas. If that is allowed to grow unchecked, it will not be in the interest of peace and prosperity of both the States, and both the Marathi-speaking people in Karnataka and the Kannada-speaking people in Maharashtra will feel insecure. Hence, I urge upon the Government and especially the Prime Minister to take urgent and speedy steps to solve the border dispute between the two States without any further delay.